GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2844 ANSWERED ON:14.03.2000 WELFARE PROGRAMME FOR TRIBAL P.R. KHUTE;RAMANAND SINGH

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government have taken any action to strengthen the special programme for the welfare of tribal, Scheduled Castes and Scheduled Tribes in Madhya Pradesh; and
- (b) if so, the details thereof?

Answer

MINISTER OF TRIBAL AFFAIRS

(SHRI JUAL ORAM)

(a) & (b) Yes, Sir. Under Tribal Sub-Plan for Scheduled Tribes (ST) and special componentplan for Scheduled Castes (SC), the Government of Madhya Pradesh isimplementing various schemes including special programmes in different sectors for welfare and development of SCs/STs. The funds provided under various central and centrally sponsored scheme by Ministry of Tribal Affairs and Ministry of Social Justice & Empowerment are at Annexure-I and Annexure-II.

ANNEXURE - I

LOK SABHA UNSTARRED QUESTION NO 2844 FOR 14.03.2000 BY SHRI RAMANAND SINGH AND SHRI P.R. KHUNTE, MPs

LIST OF CENTRAL AND CENTRALLY SPONSORED SCHEMES OF MINISTRY OF TRIBAL AFFAIRS BEING IMPLEMEN GOVERNMENT OF MADHYA PRADESH

SI.NO. NAME OF THE SCHEME/PROGRAMME

- 1. Construction of Boys and Girls Hostels for STs
- 2. Ashram Schools in Tribal Sub-Plan Areas
- 3. Educational Complex in low literacy pockets for development of women literacy in tribal area $\,$
- 4. Vocational Training Centres
- 5. Grant-in-aid to Voluntary organizations for the welfare of ${\tt STs}$
- 6. Special Central Assistance (SCA) to Tribal Sub-Plan(TSP)
- 7 Assistance to Scheduled Tribal Development Cooperative Corporation and other for $\,$ Minor Forest Produce operations.
- 8. Price Support to Tribal Co-operative Marketing Development Federation (TRIFED) $\,$
- 9. Investment in the share capital of Tribal Corporation Marketing Development Federation (TRIFED) $\,$
- 10. Grant under first provision to Article 275(1) of the constitution.
- 11. Scheme of Village Grain Bank
- 12. Development of Primitive Tribal Groups (PTGs)
- 13. Research and Training

ANNEXURE - II

LOK SABHA UNSTARRED QUESTION NO 2844 FOR 14.03.2000 BY SHRI RAMANAND SINGH AND SHRI P.R. KHUNTE, MPs

LIST OF CENTRAL AND CENTRALLY SPONSORED SCHEMES OF MINISTRY OF SOCIAL JUSTICE AND EMPOWE BEING IMPLEMENTED BY GOVERNMENT OFMADHYA PRADESH

SL.NO NAME TO THE SCHEME/PROGRAMME

- 1. Special Central Assistance to SCP
- 2. Assistance to State/UT SCDC
- 3. National SC & ST Finance and Development Corporation (NSFDC)
- 4. National Safai Karmacharies Development Corporation
- $5.\ \mbox{National Scheme}$ of Liberation and Rehabilitation of Scavengers and their Dependents
- 6. Post Martric Scholarship for SC/ST
- $7\ \text{Pre-Matric}$ Scholarship for children of those engaged in unclean occupation
- 8. Construction of Hostels for SC/ST
- 9. Book Banks for SC/ST
- 10. Coaching AND allied Scheme for SC/ST
- 11. Aid to Voluntary Organisations for the Welfare fro scheduled Caste
- 12. Protection of Civil Rights Act, 1955 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989
- 13. Special Educational Development Programme for SC girls belonging to Very low literacy levels
- 14. Upgradation of Merit of SC/ST